15th VIDHAN SABHA
FIFTH SESSION

PUNJAB VIDHAN SABHA
BULLETIN No. 2
Monday, the 27th August, 2018
(From 2.00 P.M to 6.30 P.M.)

1. **Questions**

(a) Starred Questions:

Total No. of Questions on the Order Paper	Answered	Not Put	Postponed	Answered under Rule 38	Number of Supplementaries
20	12	01	02	05	23

(b) Unstarred Questions :08

2. **Announcement by the Hon'ble Speaker regarding Panel of Chairmen**

The Hon'ble Speaker made an announcement under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:

1. Sardar Pargat Singh
2. Sardar Parminder Singh Pinki
3. Shri Aman Arora
4. Sardar Gurpartap Singh Wadala

3. **Announcement by the Secretary**

The Secretary laid on the Table of the House a statement showing the details of the bills passed by the 14th and 15th Vidhan Sabha during its Ninth and Fourth sessions respectively, which have since been assented to by the President and the Governor.

4. **Walk out**

Members of Aam Aadmi Party Sardar Pirmal Singh Dhaula, Sardar Jagdev Singh, Sardar Baldev Singh, Sardar Nazar Singh Manshahia, Sardar Sukhpal Singh Khaira, Shri Kanwar Sandhu, Sardar Jagtar Singh Jagga Hissowal, Shri Jai Krishan Singh and both the members of Lok Insaaf Party staged a walk out from the House raising slogans as a mark of protest for not alloting time in the House for discussion on the Report of Justice Narang Commission and on the report regarding suicides committed by the farmers, presented in the House by the Committee of the House during its previous session.

5. **Calling Attention Notices**

1. Calling Attention Notice No.1 was not put.
2. Sardar Harinderpal Singh Chandumajra, M.L.A, Shri Som Parkash, M.L.A, Sardar Sharanjit Singh Dhillon, M.L.A and Shri Aman Arora, M.L.A drew the attention of the Govt. towards enacting stringent laws against adulteration due to seizure of spurious milk products and chemicals, used in Punjab.

(No. 4 and 7)

The Health and Family Welfare Minister gave a reply.

3. Calling Attention Notice No.5 was not put

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6. **First Report of the Business Advisory Committee**

The Hon'ble Speaker presented the first Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha from 27th August, 2018 to 28th August, 2018.

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

" That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

Sardar Sukhpal Singh Khaira, M.L.A took part in the discussion on the Report and spoke for 01 minute.

7. **Presentation of Reports**

The Chairman of Committee of Privileges (Sardar Kusaldeep Singh Kiki Dhillon) presented the following second Interim Reports of the Committee of Privileges regarding Privilege issues raised by:-

i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A;

ii) Sardar Kulbir Singh Zira, M.L.A against Sardar Simarjeet Singh Bains, M.L.A;

iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, M.L.A;

iv) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhbir Singh Badal, M.L.A; and

v) the interim report of the Committee of Privileges regarding privilege issue raised by Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukpal Singh Khaira, M.L.A.

8. **Papers to be laid on the Table**

The Parliamentary Affairs Minister laid papers on the Table of the House mentioned at Sr.No. 1 to 10 shown under item no.VI in today's list of business.

9. **Walk out**

Members of the Shiromani Akali Dal and Bharatiya Janta Party present in the House staged a walk out from the House raising slogans as a mark of protest against the statement given by a leader of Congress Party regarding non-involvement of Congress Party during 1984 Sikh massacre.

10. **Official Resolution**

The following resolution was moved in the House by Captain Amarinder Singh, Chief Minister and carried unanimously.

"That this House recommends to the State Government to take up the matter with the Government of India to pursue with the Government of Pakistan the issue of opening uninterrupted corridor from Dera Baba Nanak (District Gurdaspur) to holy shrine Sri Kartarpur Sahib located in Pakistan on the 550th birth anniversary celebrations of Sri Guru Nanak Dev Ji so that the devotees can pay obeisance at this holy place without any restriction."

While moving the resolution, the Hon'ble Chief Minister spoke for 2 minutes.

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11. **Legislative Business**

1. The Punjab State Legislature (Prevention of Disqualification) Amendment Bill, 2018.

The Parliamentary Affairs Minister introduced the Punjab State Legislature (Prevention of Disqualification) Amendment Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:

1.	Shri Aman Arora, Aam Aadmi Party	02 minutes
2.	Shri Som Parkash, Bharatiya Janata Party	02 minutes
3.	Sardar Kultar Singh Sandhwan, Aam Aadmi Party	01 minute
4.	Sardar Harinderpal Singh Chandumajra, Shiromani Akali Dal	01 minute
5.	Shri Gurmeet Singh Meet Haher, Aam Aadmi Party	01 minute
6.	Sardar Randeep Singh, Indian National Congress	02 minutes
7.	Sardar Harpal Singh Cheema, Leader of Opposition	01 minute
8.	Sardar Sukhpal Singh Khaira, Aam Aadmi Party	02 minutes

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2 and 3 as there was no amendment therein, collectively, sub-clause 1 of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Parliamentary Affairs Minister that the Punjab State Legislature (Prevention of Disqualification) Amendment Bill, 2018 be passed was put to the vote of the House and carried.

Shri Brahm Mohindra, Parliamentary Affairs Minister by way of reply to the discussion on the Bill spoke for 02 minutes.

12. **Short Adjournment of the House**

The House was adjourned for half an hour i.e from 04:34 pm to 05:04 pm by the Hon'ble Speaker.

13. **Observation by the Hon'ble Speaker**

The Hon'ble Speaker observed that as top most politicians of all political parties promote the glory of this August House and work together for the development and betterment of the State, therefore, no member, in a fit of rage should use such language in the House which is objectionable.

14. **Resumption of Legislative Business**

2. The Punjab Scheduled Castes and Backward Classes (Reservation in Services) Amendment Bill, 2018.

The Minister for Welfare of Scheduled Castes and Backward Classes introduced the Punjab Scheduled Castes and Backward Classes (Reservation in Services) Amendment Bill, 2018 and also moved that the Bill be taken to consideration at once.

The motion was put to vote of the House and carried unanimously.

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The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:

1.	Miss Rupinder Kaur Ruby, Aam Aadmi Party	03 minutes
2.	Shri Som Parkash, Bharatiya Janata Party	01 minute
3.	Sardar Harpal Singh Cheema, Leader of opposition	01 minute
4.	Shri Pawan Kumar Tinu, Shiromani Akali Dal	01 minute
5.	Dr. Raj Kumar Verka, Indian National Congress	03 minutes
6.	Smt Saravjit Kaur Manuke, Aam Aadmi Party	01 minute
7.	Sardar Sukhpal Singh Khaira, Aam Aadmi Party	02 minutes
8.	Sardar Charanjit Singh Channi, Technical Education Minister	02 minutes

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2, sub-clause 1 of clause 1 and title were put to the note of the House and carried.

The motion moved by the Minister for Welfare of Scheduled Castes and Backward Classes that the Punjab Scheduled Castes and Backward Classes (Reservation in Services) Amendment Bill, 2018 be passed was put to the vote of the House and carried unanimously.

3. **The Punjab Municipal Infrastructure Development Fund (Amendment) Bill, 2018**

The Local Government Minister introduced The Punjab Municipal Infrastructure Development Fund (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following members took part in the discussion on the Bill and spoke for the time as mentioned against their names:

1.	Prof. Baljinder Kaur, Aam Aadmi Party	03 minutes
2.	Sardar Parminder Singh Dhindsa, Shiromani Akali Dal	07 minutes
3.	Sardar Kuljeet Singh Nagra, , Indian National Congress	04 minutes

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Local Government Minister that "The Punjab Municipal Infrastructure Development Fund (Amendment) Bill, 2018 be passed" was put to the vote of the House and carried.

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Sardar Navjot Singh Sidhu, Local Government Minister by way of reply to the discussion on the Bill spoke for 02 minutes.

4. **The Punjab Agricultural Produce Markets (Amendment) Bill, 2018**

The Finance and Planning Minister introduced The Punjab Agricultural Produce Markets (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following members took part in the discussion on the Bill and spoke for the time as mentioned against their names:

1.	Shri Aman Arora, Aam Aadmi Party	03 minutes
2.	Sardar Gurpartap Singh Wadala, Shiromani Akali Dal	04 minutes
3.	Sardar Kanwar Sandhu, Aam Aadmi Party	04 minutes
4.	Shri Amrinder Singh Raja Warring, Indian National Congress	02 minutes

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 4, as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by Finance and Planning Minister that "The Punjab Agricultural Produce Markets (Amendment) Bill, 2018 be passed" was put to the vote of the House and carried.

Sardar Manpreet Singh Badal, Finance and Planning Minister by way of reply to the discussion on the Bill spoke for 02 minutes.

5. **The Punjab Settlement of Agriculture Indebtedness (Amendment) Bill, 2018**

The Finance and Planning Minister introduced The Punjab Settlement of Agricultural Indebtedness (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried

The following members took part in the discussion on the Bill and spoke for the time as mentioned against their names:

1.	Shri Aman Arora, Aam Aadmi Party	04 minutes
2.	Sardar Kuljeet Singh Nagra, Indian National Congress	06 minutes
3.	Sardar Sangat Singh Gilzian, Indian National Congress	02 minutes
4.	Shri Amrinder Singh Raja Warring, Indian National Congress	02 minutes
5.	Sardar Parminder Singh Dhindsa, Shiromani Akali Dal	01 minute
6	Sardar Sukhpal Singh Khaira, Aam Aadmi Party	02 minutes

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 4, as there were no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Finance and Planning Minister that "The Punjab Settlement of Agricultural Indebtedness (Amendment) Bill, 2018 be passed" was put to the vote of the House and carried.

Sardar Manpreet Singh Badal, Finance and Planning Minister by way of reply to the discussion on the Bill spoke for 02 minutes.

15. **Extension of time of the House**

With the consent of the House, the time of today's sitting was extended by the Hon'ble Speaker till the completion of remaining business of the House.

The House then adjourned till 10.00 A.M on Tuesday, the 28th August,2018

CHANDIGARH:
THE 27th AUGUST, 2018

Superintendent
Punjab Vidhan Sabha
Chandigarh

SHASHI LAKHANPAL MISHRA
SECRETARY